

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.13
Contempt Petition No.2/2022
I.A No.243/2022 & 324/2024 in
C.P. (IB) No.144/BB/2018

IN THE MATTER OF:

Aailborg CSP A/S ... Petitioner
Vs
Solaratria Clean Tech Private Limited .. Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in Contempt
Petition No. 02/2022 & I.A No. 243/2022 : Ms.Tamarra S.
For R1 & R2 in Contempt Petition No.2/22: Ms. Aishwarya
For R3 to 5 in Contempt Petition No.2/22 : Ms. Astha Nigam

ORDER

Contempt Petition No.2/2022 & I.A No. 243/2022

1. Heard the Ld. Counsel for the Applicant and Respondents.
2. List on **29.07.2024**.

I.A No.324/2024

1. This application is filed by the Applicant to take on record the 9th Progress report from 21.02.2024 to 31.03.2024.
2. Heard the Ld. Counsel for the Applicant.
3. In view of the above, the report is taken on record. Accordingly, **I.A No.324/2024** is disposed of.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)
Gayathri

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)